## MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2023 HIGH COURT OF MEGHALAYA

ANNEXURE-II

Name of the State/UT		Opening Ba	alance	Ins	stitution du month		Dispo	osal Cases o	during the	Closin	ng balance of the mo	at the end nth	The contract of the contract o	rease or dec cy vis a vis month			osal of case re than five	s willen are	more	ncy of case than five y e end of the	ears old a
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	763	116	879	51	27	78	38	26	64	776	117	893	1.70%	0.81%	1.59%	1	0	1	86	2	88

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	•
4		
4	What is the progress made on those targets district-wise	